

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 110**  
**(IB)-597(PB)/2017**

**IN THE MATTER OF:**

Oriental Bank of Commerce .... Applicant/petitioner  
v.  
M/s. Sonear Industries Ltd. &Anr. .... Respondent

**Order under Section 7 of IBC, 2016 (Liq.)**

**Order delivered on 11.08.2021**

**Coram:**

**SHRI BHASKARA PANTULA MOHAN**  
**HON'BLE ACTG. PRESIDENT**

**SHRI HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant: Nipun Gautam, Adv. for Applicant/Liquidator  
For the Respondent: Mr. Ayush Puri, Adv.

**ORDER**

**CA No. 2481/2019**

The respondents are directed to file reply by the next date of hearing, otherwise the matter will be proceeded with on merits.

List the matter for further consideration on 20.09.2021.

— sd —

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

— sd —

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

11.08.2021  
VINEET